

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Contempt Petition No. 180/00025/2018
in
Original Application No.180/00319/2010

Friday, this the 6th day of July, 2018

CORAM:

**Hon'ble Dr. K.B. Suresh, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

- 1 V. Janardhanan,
Aged 66 years, S/o. E. Kundan,
Retired Senior Gate Keeper,
Kannapuram Railway Station,
Residing at V.K. House, Bappukal,
Vellarangu, Cherukunnu, Kannur.
- 2 P. Ravindran
Aged 65 years, S/o. Kannan,
Retired Senior SCP,
Kannapuram Railway Station,
Residing at “Radha Nivas,
Chirackal, Panamkavu, Kannur.
- 3 E. Gangadharan,
Aged 54 years, S/o. Kunhayan,
Pointsman A.,
Kannapuram Railway Station,
Residing at Railway Quarters, Kannapuram.
- 4 V.K. Asokan,
Aged 62 years, S/o. Krishnan,
Retired Senior Gate Keeper,
Kannapuram Railway Station, Kannur,
Residing at Madathil Pappinisseri, Karikkinkulam,
Kannur.
- 5 P. Balan,
Aged 64 years, S/o. Chinnan Nair,
Retired Sweeper cum-Porter,
Kannapuram Railway Station, Kannur.

Petitioners

(By Advocate – M/s. Varkey & Martin – Not present)

V e r s u s

1 Shri. R.K. Kulshrestha,
General Manager, Southern Railway,
Park Town P.O., Chennai – 600 003.

2 Chandrika Jayasankar,
Divisional Personnel Officer,
Southern Railway, Palghat Division,
Palghat – 2. **Respondents**

(By Advocate – Mr. Thomas Mathew Nellimootttil)

This Contempt Petition having been heard on 06.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: Dr. K.B. Suresh, Judicial Member -

It is submitted at the bar that the order of the Tribunal have already been complied with. Since the order is complied with CP is dismissed. Notice discharged.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(DR. K.B. SURESH)
JUDICIAL MEMBER**

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List of Annexures of the Petitioners

Annexure A-1- True copy of the order dated 21.01.2011 in O.A No. 319 of 2010 passed by this Hon'ble Tribunal.

List of Annexures of the Respondents

Annexure R-1- True copy of Note No. J/P 483/VIII/Tfc Bills dated 28.06.2018.

Annexure R-2- True copy of letter dated 28.06.2018.
